

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101

Appeal No- 513/252/ND/2020

IN THE MATTER OF:

Agvani Hotels Pvt Ltd

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 24.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Yogita Bhatia

For the Respondent :

ORDER

Due to paucity of time, list the matter on **29.01.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/- r

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)